

Green rating norms of new buildings

731. SHRI P. RAJEEV: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether any progress has been made so far, on the proposal to make it mandatory for all new Government/PSU buildings to seek new green rating norms for ensuring energy efficiency and tackling climate change threats;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether this proposal will only be limited to new buildings or any effort is being made to cover all the old buildings so that the aim of minimizing demand for non-renewable resources and maximizing its utilization is met in all Government buildings; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) and (b) The Ministry of New and Renewable Energy is promoting construction of green buildings through GRIHA, a green rating system in the Country. So far, 50 projects from various Government Departments, Public Sector Undertakings (PSU), Educational Institutions including All India Institutes of Medical Sciences, with a total 2.58 million square meter built up area have been registered for the construction based on green rating norms for acquiring GRIHA Ratings. In addition, eleven Evaluators and Trainers Workshops for providing trainings to the Architects, Engineers and Officials from Central and State Governments and PSUs including Central Public Works Department, National Buildings Construction Corporation, National Thermal Power Corporation Ltd. etc. have been organized in the country. About 115 Trainers and 92 Evaluators have been trained through these training workshops who are further promoting green buildings in the country.

(c) and (d) The GRIHA Rating System is applicable for the construction of new buildings. However, under various programmes of the Ministry, installation of renewable energy systems and devices is being promoted in the country including in the Government Buildings.

Rural electrification under nonconventional power schemes

†732. SHRI RAGHUNANDAN SHARMA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether any proposal has been received by Government to provide subsidy to Madhya Pradesh for rural electrification under various nonconventional power schemes;

(b) if so, what percentage of subsidy is being provided to the State; and

(c) if not, the reasons therefor?

†Original notice of the question was received in Hindi.

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) to (c) A Programme for providing financial support for electrification of those remote unelectrified census villages and unelectrified hamlets of electrified census villages in various States including Madhya Pradesh where grid extension is either not feasible or not cost effective and which are not taken up under the Rajiv Gandhi Gramin Vidyutikaran Yojana (RGGVY), is being implemented by the Ministry under its Remote Village Electrification Programme. Such villages are provided basic facilities for lighting/electricity through various renewable energy sources. So far support has been provided for coverage of 497 remote villages in Madhya Pradesh under the programme. Central Financial Assistance of upto 90% of the project cost, subject to pre specified maximum amount for each technology, is provided for approved projects for coverage under the remote village electrification programme.

Funds for solar power plants

733. SHRI RAMDAS AGARWAL: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the funds released to various State Governments/implementing agencies for solar power plants during the last three years and the current year;
- (b) whether the funds released for the purpose have been utilized properly;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether funds have also been released under the Jawaharlal Nehru National Solar Mission; and
- (e) the details of solar plants started production and sanctioned, so far?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) Prior to launch of Jawaharlal Nehru National Solar Mission (JNNSM), the Ministry has been implementing Demonstration Programmes to support setting up grid connected solar power plants through generation-based incentive/subsidy. An amount of Rs. 8.99 crore and Rs. 3.42 crore was released during 2009-10 and the current year, respectively, to support grid connected solar photovoltaic power projects under these programmes.

(b) and (c) The first installment of funds towards, subsidy is released at the time of sanction of the project. The next installment is released on the basis of progress and the final release is after successful completion of the project. This ensures proper utilization of funds. The release of funds for the generation based incentive is linked to the commissioning of the project and actual amount of power fed to the grid.

(d) and (e) The programme for setting up grid connected solar power projects under JNNSM provides generation based incentive for the solar power fed to the grid. No funds have been released as no project has been commissioned so far under the Mission.